

## **Dr. Kalpana Maheshwari @APPELLANT@Hash State Of Uttar Pradesh And Others**

**Court:** Allahabad High Court

**Date of Decision:** Sept. 18, 2018

**Acts Referred:** U.P. State Universities Act, 1973 â€” Section 60(E)

Uttar Pradesh Higher Education Services Commission Act, 1980 â€” Section 14(1), 15

Constitution Of India, 1950 â€” Article 226

**Hon'ble Judges:** Sudhir Agarwal, J; Ifaqat Ali Khan, J

**Bench:** Division Bench

**Final Decision:** Disposed Off

### **Judgement**